APPENDIX-4N
(Please refer to Para 4.41 of FTP & para 4.94 of HBP)

Certificate by Regional Authority for Import of Precious Metal by Nominated Agencies

This is to certify that M/s ________________________, holder of a Valid _____________ (mention the category of Status certificate Holder) Certificate bearing Number _____________________ Dated__________ issued by Regional Authority _________ (Mention the name of the Regional Authority) and having Importer - Exporter Code ________________, has been designated as Nominated Agency under Paragraph 4.41 of Foreign Trade Policy (2015-20), as amended from time to time for the purpose of Direct Import of Precious Metal. This is subject to provisions of FTP and the Procedure laid thereunder, RBI Guidelines and the Customs Rules and Regulations.

This permission shall be valid from ________________to ______________ (Mention specific Date).

Name of RA:

Date:

[Signature]

Head of Office

[Office Seal]